

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **15th July, 2021** :

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The Hon'ble Division Bench will take up the matters through Video Conference, listed on the causelist, from 12.30 p.m. to 5.30 p.m.

High Court of Bombay at Goa,
Panaji, Goa

Date : 13th July, 2021

By Order,

(Kiran A. Bagi)
Registrar (Judicial)